



NOTIFICATION No. 50 / 2020

I

Thiru. P.Chandrasekar, Senior Civil Judge, formerly II Additional Sub Judge, Salem, now under compulsory wait, who has been appointed as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Salem, Salem, vide G.O.(D) No.136, Municipal Administration and Water Supply (MC5) Department, dated 08.04.2020, is posted on deputation as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Salem, Salem, in the existing vacancy.

II

The Civil Judges mentioned in Column (2) below, are promoted to the cadre of Senior Civil Judge, subject to the outcome of **W.P.Nos.20449, 20451 and 20452 of 2015 pending before the Hon'ble High Court of Madras**. On promotion as Senior Civil Judge, the Judicial Officers mentioned in Column (2) below, who have been appointed as Judicial Officer / Chairman, Taxation Appeals Tribunal of the Corporations as mentioned against their names in Column (3) below vide G.O.(D) No.136, Municipal Administration and Water Supply (MC5) Department, dated 08.04.2020, are posted as such, on deputation basis, in the existing vacancy:

S. No (1)	Name and Designation (2) Thiru / Tmt. / Selvi.	On promotion as Senior Civil Judge, posted as (3)
1	P.SUDHA , formerly Principal District Munsif, Lalgudi, now under Compulsory Wait.	Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Tiruchirappalli, Tiruchirappalli, in the existing vacancy.
2	R.TAMILSELVI , formerly District Munsif, Arakkonam, now under Compulsory Wait.	Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Vellore, Vellore, in the existing vacancy.
3	S.SOMASUNDARAM , formerly Judicial Magistrate III, Tiruchirappalli, now under Compulsory Wait.	Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Thoothukudi, Thoothukudi, in the existing vacancy.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 06.05.2020.**

**Sd/- C.Kumarappan.
REGISTRAR GENERAL**